

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23.

C.P. (IB)/1015(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES: Unfors Raysafe (India) Private Limited

SECTION: 59 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. CS Richa Jhuria a/w Dinesh Kumar Deora, appeared on behalf of the Petitioner.
2. Finally, two weeks' time is granted to file report by the RoC, failing which the matter will be decided on merit on the next date of hearing.
3. List this matter for further consideration on **10.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)